

PROCEEDINGS OF THE PRL. DISTRICT JUDGE: WEST GODAVARI : ELURU

Present :- **Sri E. Bhima Rao,**
Prl. District Judge.

Sub:-SUMMER VACATION 2021 – Preparation of lists with regard to pendency of Caveat Petitions on the file of all Civil Courts in the District – Submission of lists along with COP records pending as on 07.05.2021 with regard to District Courts and Senior Civil Judge Courts, and pending as on 15.05.2021 with regard to Principal Junior Civil Judge Courts to the Vacation Courts – Regarding.

Read:- Hon'ble High Court's Notification No.16/SO/2021 in ROC.No.450/SO/2020, dated 04.05.2021.

ORDER :: DATED :: 06.05.2021

In view of the Notification issued by the Hon'ble High Court in the read above, regarding Summer Vacation, 2021, the District Judges and Senior Civil Judges exercising institutional powers in the District are requested to list out the **Caveat Petitions** pending as on **07.05.2021** and to submit the list along with COP records to the Vacation Civil Court for I Period of Summer Vacation i.e., from 10.05.2021 to 24.05.2021, **by 07.05.2021 A.N.,** by Special Messenger, by marking a copy to the District Court, West Godavari, Eluru.

Likewise, all the Junior Civil Judges exercising institutional powers in the District are directed to prepare the lists of the **COPs** pending as on **15.05.2021** and to submit the list along with **COP** records to the Vacation Civil Court for the I Period of Summer Vacation **by 15.05.2021 A.N.,** by Special Messenger, by marking a copy to the District, Eluru.

The Officers are further directed to instruct the Special Messenger who will be deputed in this regard, to hand over the COP records to the concerned Superintendent of Vacation Civil Court for the I Period, by the due date as given above, without fail.


PRL.DISTRICT JUDGE.
W.G., ELURU.

To

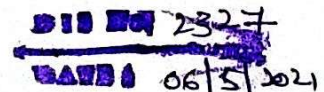
All the Judicial Officers working on the Civil side in the West Godavari Unit.

Copy to:

The Concerned Clerk of District Court, West Godavari, Eluru, with a direction to send Caveat Petitions to the Vacation Court in time.

The Receive Clerk, Prl. District Court, Eluru, with a direction to list of the Caveat Petitions pending as on 09.05.2021 and to submit the list along with COP records to the concerned Superintendent, Vacation Civil Court for the I Period **by the F.N., of 10.05.2021**

The System Officer (Incharge), eCourts project, District Court, Eluru, with a direction to communicate the same through emails of the Officers and place the same in the District Court's website.


DIB NO 2327
05/5/2021